

S. No.	Country
1	2
<i>List of destinations (separate Telecommunication entities)</i>	
175.	Alaska
176.	Hawaii
177.	Vatican City

Allocation of Electricity from Ramagundam Super thermal Power Project

5613. SHRI T. BASHEER: Will the Minister of ENERGY be pleased to state:

(a) the quantity of electricity allocated to

Kerala, Andhra Pradesh, Tamil Nadu and Karnataka from Ramagundam Super Thermal Power Project during the last six months, month-wise;

(b) whether the transmission line from Nagarjuna Sagar-Kadappa has been out of order for the last several months; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRI KALPNATH RAJ): (a) The actual supply of power from the Ramagundam Super Thermal Power Station to Kerala, Andhra Pradesh, Tamil Nadu and Karnataka during the period October, 1988 to March, 1989, month-wise, is indicated below:-

(Figures in MU)

Month	Andhra Pradesh	Karnataka	Kerala	Tamilnadu
October, 1988	49.5	55.8	34.8	131.3
November, 1988	102.5	83.7	58.1	149.7
December, 1988	155.3	129.0	85.1	153.7
January, 1989	189.9	137.8	49.0	148.0
February, 1989	243.5	131.0	37.9	173.0
March, 1989	226.1	161.1	61.0	197.7

(b) and (c). The 400 KV Nagarjunasagar—Cuddapah transmission line which tripped intermittently on account of overload has, however, not been out of order. The second circuit of the Nagarjunasagar—Cuddapah transmission line was also commissioned in March, 1989.

Petrol/diesel Retail outlets in Etah District, U.P.

5614. SHRI KAILASH YADAV: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the policy of oil companies regarding allotment of petrol/diesel retain outlets in a rural town in the reserved category;

(b) whether petrol/diesel retain outlets in Jalesar (Etah District) have been allotted only to the reserved category; and

(c) if so, the details in this regard and the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRAHMA DUTT): (a) Oil companies develop low cost MS/HSD Retain Outlets in rural areas in the vicinity of National Highways if the distance is 10 Kms. or more and in the vicinity of State Highways if the distance is 5 Kms. or more, provided a minimum potential of 25 Kls. per month during the second year of operation is available at the location. Categorisation of various locations included in the Annual Marketing Plans of the oil industry (including those for SC/STs) is done based on a 100-point roster evolved by the Oil Industry on Statewise basis;

(b) Oil companies have no proposal at present to set up a Retail Outlet at Jalesar in Etah district of Uttar Pradesh;

(c) Does not arise.

Increase in Installed capacity of Ramagundam Super Thermal Power Project

5615. SHRI P.M. SAYEED: Will the Minister of ENERGY be pleased to state:

(a) whether the trial run of the second unit of Ramagundam Super Thermal Power Project of the National Thermal Power Corporation has been completed ahead of schedule;

(b) if so, the additional areas in south-

ern region which would be able to avail of the energy thus generated;

(c) whether there is a plan to further increase the installed capacity of Ramagundam Project; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRI KALPNATH RAI):

(a) The second 500 MW unit at the Ramagundam Super Thermal Power Project was test synchronised, ahead of schedule, in March, 1989.

(b). The power generated at the Ramagundam Super Thermal Power Project has been allocated between the States of Andhra Pradesh, Tamil Nadu, Karnataka, Kerala and Goa and the Union Territory of Pondicherry.

(c) and (d). Another 500 MW unit is scheduled to be commissioned at the Ramagundam Super Thermal Power Project during 1990-91.

Supply of LPG in Murshidabad, West Bengal

5616. SHRI ZAINAL ABEDIN: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the supply of cooking gas in Murshidabad district, West Bengal is adequate to meet the requirement of the consumers;

(b) if not, the remedial steps being taken in this regard;

(c) the names of the agencies entrusted with the responsibility to supply LPG in the district;